

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70478 of 2016

(Arising out of Order-in-Original No. KNP-EXCUS-000-COM-022-14-15 dated 25/11/2014 passed by Commissioner of Central Excise & Service Tax, Kanpur)

M/s Narayan Institute of Management Studies (P) Ltd.

Appellant

(HIG-1 C, Shyam Nagar, Kanpur)

VERSUS

Commissioner of Central Excise & Service Tax,

Respondent

(Kanpur)

APPEARANCE:

Shri Shakeel Ahmed, Advocate for the Appellant
Shri Shiv Pratap Singh, Deputy Commissioner Authorised
Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 03 July, 2019

This Appeal is rejected. For order dated 03 July, 2019
see Service Tax Appeal No.70478 of 2016.

(Archana Wadhwa)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)

akp